

ITEM NO.102

COURT NO.10

SECTION IV-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 8672/2010

STATE OF M.P

Appellant(s)

VERSUS

M.P. VIDYUT KARAMACHARI SANGH AND ORS. & ORS.

Respondent(s)

WITH

C.A. No. 8687/2010 (IV-A)

C.A. No. 8686/2010 (IV-A)

C.A. No. 8674/2010 (IV-A)

C.A. No. 8673/2010 (IV-A)

C.A. No. 8676/2010 (IV-A)

C.A. No. 8684/2010 (IV-A)

C.A. No. 8682/2010 (IV-A)

C.A. No. 8677/2010 (IV-A)

C.A. No. 8680/2010 (IV-A)

C.A. No. 8679/2010 (IV-A)

C.A. No. 8675/2010 (IV-A)

C.A. No. 8681/2010 (IV-A)

C.A. No. 8683/2010 (IV-A)

C.A. No. 8678/2010 (IV-A)

C.A. No. 8685/2010 (IV-A)

C.A. No. 8688/2010 (IV-A)

Date : 31-10-2017 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR

For Appellant(s) Mr. Satish Vig, AOR

Mr. B. K. Satija, AOR

Mr. Lakshmi Raman Singh, AOR

For Respondent(s) Mr. G. Umapathy, Adv.
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Mr. Mahesh Agarwal, Adv.
Mr. Ankur S., Adv.

Mr. Rishabh Parikh, Adv.
Mr. E. C. Agrawala, AOR

Mr. Gaurav Agrawal, AOR
Mr. Lakshmi Raman Singh, AOR
Mr. Shankar Divate, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 07.11.2017.

(ASHWANI THAKUR)
COURT MASTER (SH)

(JAGDISH CHANDER)
COURT MASTER